

श्री राम निवास मिर्वा श्रीमान् कुछ व्यक्ति फरार है जिन की जाच की जा रही है, लेकिन यह नहीं बताया गया है कितने लोग फरार है राज्य सरकार ने जो सूचना मिली है, उस के आधारे पर मैं मदद की सूचना दे सकता हूँ कि चार व्यक्ति गिरफ्तार कर लिये गये है और बकाया के लिए अभी छानबीन की जा रही है, फरार व्यक्तियों को पकड़ने का कोणिस की जा रही है। जहा तक गकटरी रिपोर्ट का ग्वाल है—मेसा बताया गया है कि इस व्यक्ति का एक नाम के पेड के साथ बाधा गया था और बाधने के पश्चात् उस के साथ काफी मास्ट्रीट की गई, जिन की बजह से उस व्यक्ति का देहान्त हो गया। चकि अभी जाच हो रही है, इस लिए मैं निश्चित रूप से नहीं कह सकता कि आखिर में जा कर कितने लोग मुल्जिम बनेंगे।

श्री मधु लिमये अध्यक्ष महोदय, मेरे पुराने क्षेत्र मुखेर के कल्याणपुर मे भी हरिजनो पर डी तरह मे अन्याचार हुए है। कल भरतपुर मे कुछ लोग मेरे पास आये थे

अध्यक्ष महोदय : आप उस प्रश्न के मन्त्रध मे पृष्ठिये।

श्री मधु लिमये अध्यक्ष महोदय, मैं एक मुझाव देना चाहता हूँ और उस पर पर कुछ जानकारी हासिल करना चाहता हूँ। भरतपुर पुलिस की हिरामत मे एक छोटे नाम के हरिजन को डम बूगी तरह पीटा गया कि उस का मौत हो गई। बारगल मे भी डी तरह के समाचार आये है, जिन का कुछ दिन पहले मैंने जिक्र किया था। इस लिए मैं प्रधान मंत्री जी से जानना चाहता हूँ— अगर मुख्य मंत्रियों के नेतृत्व मे, चाहे अनौपचारिक ढंग से ही सही, मेल बनाने की बात है तो क्या उस से यह भी कहा जा सके कि हम पखवाडे मे इस तरह की भी घटनाये होती है, उनको जाने मे केन्द्र सरकार को रिपोर्ट भेजे और

उन के बारे मे क्या कार्यवाही की गई है उसकी भी जानकारी दें और वह रिपोर्ट मदद के सामने आये तो इस पर थोडी निगरानी रहेगी और हम तरह के अन्याचार पर कुछ रोक भी लगेगी।

श्री राम निवास मिर्वा माननीय मन्त्र ने जो मुझाव दिया है, प्रशासनिक दृष्टिकोण से वह व्यावहारिक नहीं होगा कि हर 15 दिन बाद उन मे रिपोर्ट मगवाई जाये। वे समय समय पर सूचित करते रहते है और केन्द्र सरकार बराबर राज्य सरकार से सम्पर्क स्थापित किये हुए है कि इस प्रकार की घटनाओं को रोका जाये।

Inclusion of Public Sector Industries in Fifth Plan

*145 SHRI P. GANGADEB:
SHRI N SHIVAPPA.

Will the Minister of PLANNING be pleased to state

(a) whether draft proposals for inclusion of Public Sector industries in the 5th Plan have been discussed by his Ministry with other Central Ministries,

(b) whether discussion have also taken place with the State Governments,

(c) whether the State Governments have been asked to send their proposals, and

(d) if so, which of the States have so far sent their proposals?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA). (a) to (d). The proposals of the Central Ministries and State Governments regarding the Fifth Five Year Plan, on which discussions are currently going on do include public sector industries. Discussions have already been held with a number of Central Ministries and a few State Governments so far. Fifth Plan proposals have been received from the Governments of Andhra Pradesh, Assam, Himachal Pradesh, Meghalaya.

Orissa, Punjab, Rajasthan, Tripura, Maharashtra and Uttar Pradesh. Proposals from other States are expected to be received shortly.

SHRI P. GANGADEB: In view of the fact that the costs of construction have gone up by leaps and bounds I would like to know from the hon. Minister whether the estimates of outlays in the Fifth Plan are based upon any exercise regarding future increase in costs and if so, what are those tasks to carry out this undertaking?

SHRI MOHAN DHARIA: We have appointed Resources Group in the Planning Commission to take into consideration all the economic aspects including the present price rise and it will help us in ascertaining the final outlay. Work of the Group is in progress.

SHRI P. GANGADEB: What I wish to further ask is that since the State of Orissa did not get many projects in the previous plans, whether the allocation in the State Public Sector projects has been adequately increased as compared to other States and whether larger share will be allotted to this under developed State and if so, by how much.

SHRI MOHAN DHARIA: It is somewhat a premature stage. As the House is aware, the Sixth Finance Commission is having its own exercise. Besides this the National Development Council will meet and take decisions. As we have done in the past, due care will be taken in the next plan regarding the backward States and backward areas.

PROF. MADHU DANDAVATE: In view of the difficulties experienced in construction activities as also the shortage of newsprint, when do the Government propose to have the new public sector plant?

THE MINISTER OF PLANNING (SHRI D. P. DHAR): Sir, the question relates to the draft proposals for inclusion of public sector industries in the Fifth Five Year Plan. We have

already submitted that we are in the process of having discussions with the Central Ministries and the State Governments. These discussions have not yet reached any final conclusions and it would be difficult at this stage to give any specific information about the projects which are likely to be included in the Fifth Five Year Plan. But, all these are going to be considered in detail.

SHRI DINEN BHATTACHARYYA: Sir, may I know, when there is discussion going on regarding the inclusion of Public-sector industries in the Fifth Plan, whether the Government is making any special effort to see that the idle capacities of these plants are fully utilised before installing any industry in the public sector?

SHRI D. P. DHAR: Sir, again if I may submit with all respects, the question is premature in regard to the Fifth Five Year Plan. But, generally speaking, it would not be a wise step to postpone investment in new industries till the idle capacities of the industries which are already in existence are fully utilised because that would create a hiatus between the complete utilisation of the unutilised capacities and the installation of the new industries. That in my humble opinion, would be an unwise step.

SHRI DINESH CHANDRA GOSWAMI: Sir, the Government, from time to time, has given a promise for different industries to the backward regions. Though, at this stage, I cannot ask the hon. Minister to supply us with the details, is he at least prepared to give any assurance to this House that so far as the promise to the backward region is considered, in the Fifth Five Year Plan, they will get the priority and that it will not be squttled.

SHRI D. P. DHAR: The basic postulate of the Fifth Five Year Plan is to encourage the development of backward regions and backward areas. And naturally, wherever economic feasibility is established; and the backward

areas and backward regions will receive priority attention in the matter of location of industries.

SHRI PARIPOORNANAND PAINULLI: The hon. Minister, in his reply, just now said that the Planning Commission has addressed the U.P. Government. May I know whether the U.P. Government proposals had been accepted *in toto*? If so, whether some of the public sector projects would be given to the three most backward areas in Bundelkhand and Eastern U.P.

SHRI D. P. DHAR: I never said that we have had any discussions about the U.P. Plans. And therefore, the question, in my humble opinion, does not arise.

MR. SPEAKER: It is a question of general nature.

SHRI D. BASUMATARI: In view of the fact that since independence many of the public sector undertakings are in backward areas—mainly in the tribal areas—and since members of scheduled tribes have been ousted from their homes hear this, I want to know categorically from the hon. Minister whether, while planning any project in the Fifth Plan, these people would get rehabilitation assistance and land for land? In the planning itself they must have this included.

SHRI D. P. DHAR: Whenever a project displace the local population in the place where the project is located, the first charge on the project the first charge on the industry and the first charge on the Government would be the rehabilitation of those who are dislocated.

SHRI NAWAL KISHORE SHARMA: In practice, it does not happen.

SHRI PILOO MODY: Does he say that it had happened in the past?

SHRI D. P. DHAR: I was talking of the Fifth Five Year Plan. And

this principle would be strictly adhered to, as far as the Planning Commission is concerned.

SHRI PILOO MODY: If he is there then.

SHRI D. P. DHAR: He may be there to carry on the talks.

Cut in the Size of Fifth Plan for U.P.

*148. **SHRI R. K. SINHA:** Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission has indicated a slashing of about Rs. 1500 crores in the draft Fifth Plan of Uttar Pradesh and if so, the reasons for this cut; and

(b) whether the Central Government would reconsider their decision in view of Uttar Pradesh's backwardness?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b). The Uttar Pradesh Government has sent the draft Fifth Plan proposals for consideration of the Planning Commission. A final view regarding the size of the State's Fifth Plan will be taken after discussions with the State Government and after considering all relevant factors.

SHRI R. K. SINHA: The hon. Minister has not replied to my question. It was reported in the press also that a sum of Rs. 1500 crores had been deducted from what was proposed for the next Five Year Plan for U.P. Is it not also a fact that UP has been successfully ignored in the previous Five Year Plans, and in fact, U.P. a one Plan behind the national average in the country in *per capita* development? I would like to know whether the Planning Commission would like UP to continue to be a drag on the national economy, and whether a growth of less than 10 per cent in UP will not perpetuate backwardness in U.P.